

HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU
(Through Virtual Mode)

Bail App No. 35/2020

Raman Kumar

Through :- Mr. Pawan Kumar Khajuria, Advocate.
...Applicant(s)

v/s
UT of J&K and another

...Non-applicant(s)

Through :- Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Learned counsel for the non-applicants seeks and is granted time to file objections by the next date.

List on 26.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu
06.05.2020
Tarun